

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT

OFFICE ORDER

It is, hereby, ordered that all the Judicial Officers posted in the Pathankot Sessions Division shall hold Courts daily and shall work for full Court working hours and also to deal with the cases as and when brought to their respective Courts immediately by being on the dais from 11.01.2021 (Monday). All Judicial Officers shall strictly observe punctuality and work during Court hours. Any lapse in the matter shall be viewed seriously.


**District & Sessions Judge,
Pathankot.**

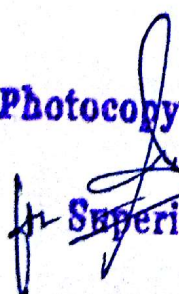
Endst. No. 82 Dated 08/01/2021

Copy forwarded for information and necessary compliance to :

1. All the Judicial Officers posted in the Pathankot Sessions Division.
2. The District Attorney, Pathankot.
3. The President, District Bar Association, Pathankot.


**District & Sessions Judge,
Pathankot.**

Photocopy Attested


Superintendent